

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.-301

Appeal No. 244/252/ND/2018

IN THE MATTER OF:

M/s. Science Pyramid Pulications Pvt. Ltd.

....Applicant

Vs.

ROC

....Respondent

SECTION

Under Section 252

Order delivered on 20.09.2019

CORAM:

**MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

: Adv. Gautam Singh for Adv. Karanveer Jindal

For the Respondent

: Mr. M. Yadubhushana Rao, AROC for ROC

ORDER

None present for the appellant. Reply has been filed by ROC. Adjourned to 11.10.2019.



**(SUMITA PURKAYASTHA)
MEMBER (T)**



**(INA MALHOTRA)
MEMBER (J)**